

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 1580 & 1223 OF 2019 IN**  
**DFR NO. 2182 OF 2019**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Marigold Pharmaceutical Private Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Chandrasen Chandwad  
Mrs. Shivabai Chandwad

Counsel for the Respondent(s) : ---

**ORDER**

Office objections kept open.

Issue notice to the Respondents returnable on 23.09.2019. Dasti, in addition, is also permitted.

List the matter on **23.09.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/pk*